

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. MA 201 of 98
(OA 408 of 96)

Present: Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman
Hon'ble Mr. S. Dasgupta, Administrative Member

UNION OF INDIA & ORS.

VS

RAMKRISHNA BAHADUR

For the applicants : Mr. M.S. Banerjee, counsel

For the respondents: Mr. B. Mukherjee, counsel

Heard on : 19.6.98

Order on : 19.6.98

O R D E R

S. Dasgupta, A.M.

This MA 201 of 98 has been moved by the respondents in OA 408 of 96 seeking extension of time for compliance with the Tribunal's order dated 25.2.98. The aforesaid order was to be complied ^{with} ~~within~~ 2 months from the date of service. It has been submitted in the MA that the dealing assistant of the respondents department received a certified copy of the order on 12.3.98 from the 1d. counsel for the respondents. 2 months from that date has expired on 12.5.98. This MA has been filed on 13.5.98 seeking 3 weeks' time. Considering the circumstances we allow this application and direct the respondents to comply with the order within 3 weeks from today and no further extension of time will be granted. MA is thus disposed of. No order as to costs.


MEMBER (A)


VICE-CHAIRMAN

i.n.